

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

123. C.P.(IB)-864(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: Small Industries Development Bank of India
V/s.
Bhoomi Mishra

Appearance

For Petitioner : Someone but did not mark his appearance.

For Respondent : Adv. Devashish Godbole

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Learned counsel for the Personal Guarantor submits that he has instructions the OTS proposal has been submitted today which is under consideration of the Financial Creditor and seeks adjournment.

Learned counsel for F.C. submits that he has no such instruction.

List this matter on **21.08.2024** for further consideration.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
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Sd-

LAKSHMI GURUNG
Member (Judicial)